

F.No. 36(6)/2014-JudI.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhavan, New Delhi,  
21<sup>st</sup> July, 2015

ORDER

In continuation of this Department's earlier order of even number dated 21.07.2014, 23.07.2014, 07.11.2014 and 30.12.2014, the President is pleased to engage the following Advocates in the panel as indicated below for conducting the Central Government litigation before the Courts/Tribunal as indicated therein with immediate effect for period of three years or until further orders, whichever is earlier:-

DELHI HIGH COURT

SENIOR PANEL COUNSEL

S.No	NAME	MOBILE NO	Enrolment no.
1.	R.V. Sinha	9868230464,	D/298/88
2.	Talish Ray	09871861621	KAR/3164/03
3.	Sunieta Ojha	8800237326	D/175/2004
4.	Kailash Golani Gehani	9810076721	D/668/1988
5.	Meera Bhatia	9810076748	D-345/1974
6.	Ramesh Singh	011-267101037	D/11/1995
7.	Roshan Lal Goel	9654169406	D467/C/86
8.	Sangita Rai	09015288878	D/53-E/2000
9.	Dr. LC Singhi	9968073976	D/98/2012
10.	Jai Prakash Sharma	9810224613	
11.	Nitin Soni		D/11-R/1996
12.	P. C Yadav	9891142308	D/1242/2004
13.	Dr. Ranjit Singh	9968142031	D/3141-B/99
14.	Amit Anand	9810060840	D/1165/2001
15.	Anand Maheswari	9310121346	D-86/1972





16.	Naval Kishore Jha	9818626202	1099/98
17.	Anil Panwar	9818266633	D-313/1984
18.	Rajdipa Behura	9811533814	D/12-A/2001
19.	Satyendra Kumar	9868240416	D/158/2003
20.	Rakesh Kumar Singh	9810183600	D/533-A/1988
21.	C.M. Goyal	9810652956	D/230-A/2000

**GOVERNMENT PLEADER**

S.No	NAME	MOBILE NO	Enrolment no.
1.	Manish Goel	7838612282,	D/46/2013
2.	Chetan Lokur	9999744848	D/1656/09
3.	Sumit Chandra		D/917/2000
4.	Roshan Lal Goel	9654169406	D/467/C/86
5.	Rituraj Kumar	8826103864	D/859/2011
6.	Amit Kumar Dogra	9899875487	D/2569/2014
7.	Rishabh Wadhwa,	9999990883	D-1037/2010
8.	Asish Azad	9711727163	D-45141/10
9.	Vidur Mohan	9818545997	D/3032/2013
10.	Aastha Jain	9910025965	D/1376/2013
11.	Rajul Jain	9868224103	D/2791/2013
12.	Shreya Sinha	9971105770	D/1009/2011
13.	Krishan Nandan Kumar	9868215311	D/2231-A/11
14.	Gaurav Rohilla	9810229222	D/1498/2007
15.	Neelam Sharma	9311435806	4401/2003
16.	Ishkaran Singh Bhandari	9810170087	D/457/2007
17.	Priya Ranjan Roi	9313215119	D/3673//09
18.	Arjun Sawhney	9899810111	D/1982/2013
19.	Karan Bindra	9810408400	D/508/2011
20.	Alok Mehrotra	8004888882	

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21.	Pankaj Kumar Sharma	9811250193	D/231c/2000
22.	Kritika Mehra	9873734270	D/520/2011
23.	Om Prakash	9818199103	D/3372/99
24.	Sara Sundaram	9711594458	D/1502/2012
25.	Smriti Sinha	9818199498	D/834/00
26.	Gargi Khanna		D/586/1993
27.	Gurudutt Sharma	9868281911	D/1651/01
28.	Dhruva Rai	9868000070	D/1714/2002
29.	Chetan Sharma	9871559999	D/2947/2010
30.	S Krishnan	9999500000	D/1080/2000
31.	Upendra Kumar Singh		
32.	Akshat Kumar	9810326423	D-672/05
33.	Srikant Misra	9899625603	B/3024/2011
34.	Himanshu Bajaj	9810424400	
35.	Pratap Singh Ahluwalia	9810129836	D/1290/95
36.	Ashish Tyagi	9818800122	D-2293/2008
37.	Pallavi Shali	9899646856	D/1557/2013
38.	Natasha Thakur	8800900377	D/1571/2009
39.	Shailendra Kumar Jaiswal	9810503835	D-1297/2000
40.	Karanveer Singh Bana	9818020074	D/455/96-R
41.	Hari Sharan Singh	8860198680	D/4269/10
42.	Nirvikar Verma	9910445779,	D/2206/09
43.	Syed Ahmed Saud	9910013800	D/850/2002

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See

**CENTRAL ADMINISTRATIVE TRIBUNAL (PB), NEW DELHI**

**SENIOR PANEL COUNSEL**

S.No	NAME	MOBILE NO	Enrolment no.
1.	Avinash Kaur	9810025076	D/89/1976
2.	R.N. Singh	23386565	D/258/96
3.	G.S.Virk	9868516060	UPI199of 1977
4.	K.M.Singh	9999626495	D/1179/08
5.	S.M.Zulfiqar Alam	9811480141	D/892/96
6.	Avtar Singh Chauhan	9910230976	D/788/2012
7.	Jojo Jose	9891779857	K-3271/1999
8.	Rinchen Ongmu Bhutia	9811933332	D/839/94
9.	Ritu Singh	9654677040	MAH/3839/20 03
10.	B.K. Berera	9810564825	D/46/2001
11.	Dr. L C Singhi	9968073976	D/98/2012
12.	H.K. Gangwani	9810405503	1986
13.	Rajesh Katyal	9810643553	D-661/1991

**ADDITIONAL CGSC,CAT (PB), NEW DELHI**

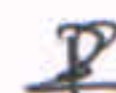
S.No	NAME	MOBILE NO	Enrolment no.
1	Amit Kumar	9958317040	P/992/2012
2	Mahendra Vikram Singh	9810000862	UP/8832/2007
3	Kamal Krishan Sharma	9810144324	D/1122/05

**DISTRICT & SUBORDINATE COURTS, TIS HAZARI, DELHI**

**SENIOR PANEL COUNSEL**

S.No	NAME	MOBILE NO	Enrolment no.
1	Ms. Jasmeet Kaur	9810121843	D/306/79





**ADDITIONAL CGSC, TIS HAZARI COURT**

S.No	NAME	MOBILE NO	Enrolment no.
1	Ratan Bhatnagar	9871725271, 25645409	D-130/A 1984
2	Atul Mishra	8800465701	D/914E/07
3	Sunita Kataria	20041873	

**ADDITIONAL CGSC, PATIALA HOUSE COURTS**

S.No	NAME	MOBILE NO	Enrolment no.
1.	Manju Kainth	9911959507	D-226A/1988
2.	Shamim A. Khan	9811468816	D-1123/1995
3.	Geeta Malhotra	9810766150	D/822/2005
4.	Ashok Kumar Srivastava	9958850967	D/808/97

**ADDITIONAL CGSC, DISTRICT COURTS, DWARKA**

S.No	NAME	MOBILE NO	Enrolment no.
1.	Vaibhav Trivedi	9810888702	D/3806/2012

**B**

2. The engagement of the above Counsels is governed by the terms and conditions contained in this Department's OM No. 26(01)/99-Judl. dated 24<sup>th</sup> September, 1999 read with OM.No. 26(1)/2005-Judl. dated 31.01.2008, OM No. 24(02)/99-Judl. dated 24.9.99 read with 26(01)/2011-Judl. dated 1.9.2011, OM No. 27(11)/99-Judl. dated 24.9.99 read with 27(25)/2011-Judl. dated 1.9.2011, OM No. 30(3)/99-Judl. dated 24.9.99 read with OM No. 26(1)/2005-Judl. dated 31.1.2008, OM No.23(2)/2001-Judl. & OM No. 22(02)/2001-Judl. dated 14<sup>th</sup> May, 2001 read with OM No.23(02)/2011-Judl. and OM Nos. 24(2)/99-Judl., 26(1)/99-Judl., 25(3)/99-Judl. & OM No. 26(2)/99-Judl all dated 24.9.99 read with OM No.26(1)/2011-Judl. dated 1<sup>st</sup> September, 2011. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in/legal.htm](http://www.lawmin.nic.in/legal.htm) under head "Circulars Pertaining to Litigation".

  
(Suresh Chandra)  
Joint Secretary & Legal Adviser to the Govt. of India.

**R**

To:

1. The Registrar General, Delhi High Court, New Delhi
2. The Principal Registrar, CAT, New Delhi with the request to ensure that no other Counsel makes appearance in the matter of UOI. Notices in respect of UOI shall be sent to Incharge (Litigation, High Court Section) as he is over all incharge of Central Government Litigation before CAT, (PB), New Delhi and Delhi High Court, New Delhi.

**Copy to:-**

1. Shri P. K. Behera, Deputy Legal Adviser, Litigation (HC) Section, Delhi High Court, Shershah Road, New Delhi.
2. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
3. The Registrar, CAT, New Delhi
4. Sh. Sanjay Jain, Ld. ASG, Delhi High Court, New Delhi
5. Cash (LA) Section w.r.t. payment of retainer fee to Senior Central Government Standing Counsel, CAT, PB, New Delhi and Senior Panel Counsel, District and Subordinate Court, Delhi.
6. Sr.CGSC, CAT (PB), New Delhi and Sr. Panel Counsels, Distt. & Subordinate Courts are requested to provide the Bank details and PAN to the Cash Section through Fax No.23387752 or e-mail [ddo-la@nic.in](mailto:ddo-la@nic.in).
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 10 spare copies.



(B.S. Sharma)  
Superintendent(Legal)